

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

COMPANY APPEAL (AT) NO. 392 OF 2017

IN THE MATTER OF

Gireesh Kumar Sanghi & Anr.

...Appellants

Vs

Ravi Sanghi & Ors.

...Respondents

Present:-

**For Appellant:- Mr. P. Nagesh, Mr. Shivam Wadhwa and Mr. Harshal
Kumar, Advocates.**

**For Respondent:- Mr. Arun Kathpali, Sr. Advocate with Mr. Anirudh
Wadhwa, Mr. Abhishek Iyer, Advocates**

With

COMPANY APPEAL (AT) NO. 393 OF 2017

IN THE MATTER OF

Gireesh Kumar Sanghi & Anr.

...Appellants

Vs

AGA Publications Ltd. & Ors.

...Respondents

Present:-

**For Appellant:- Mr. P. Nagesh, Mr. Shivam Wadhwa and Mr. Harshal
Kumar, Advocates.**

**For Respondent:- Mr. Gaurav Mitra and Mr. Deepti Bhardwaj, Advocates
for R-1.**

**Mr. Arun Kathpali, Sr. Advocate with Mr. Anirudh
Wadhwa, Mr. Abhishek Iyer, Advocates for Respondent
No. 8-11.**

O R D E R
(Virtual Mode)

20.01.2021 One of the Member of this Bench is under transfer, therefore, the matters are released from Part Heard. Let the matters be fixed before Appropriate Bench 'For Hearing' on **26th February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC/Kam.